

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:12  
ANSWERED ON:24.02.2000  
THAI FISHING VESSEL APPREHENDED BY COAST GUARD  
ALE NARENDRA

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Coast Guard has apprehended a Thai Fishing Vessel inside the Indo-Thai international boundary for illegally fishing in India`s exclusive economic zone;
- (b) if so, the details thereof and the follow-up action taken thereon; and
- (c) the efforts being made to prevent such incidents in future?

**Answer**

THE MINISTER OF DEFENCE

(SHRI GEORGE FERNANDES)

(a) & (b): Coast Guard Ship Ganga Devi while on Exclusive Economic Zone (EEZ) patrol apprehended a Thai fishing vessel engaged in illegal fishing inside the Indian EEZ at about 1640 hours on 11.1.2000 in position 45 nautical miles from Keating Point near Carnicobar Islands located in A&N Islands. Its position was 115 nautical miles inside the EEZ. The vessel along with the crew and fish catch has been handed over to the local Police at Port Blair.

(c) The Coast Guard and Navy carry out regular patrol in the maritime zones of India as a matter of routine surveillance. Any suspicious foreign trawlers or vessels found infringing our EEZ are arrested and escorted to the nearest port and handed over to the nearest Police authorities for further necessary action.